

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 174 of 2020

In the matter of:

Pawan Kumar Agarwal

....Appellant

Vs.

Aanchal Ispat Ltd. & Anr.

...Respondents

Present

**For Appellant: Mr. Abhijeet Sinha & Mr. Ashish Choudhury,
Advocates.**

**For Respondents: Mr. Dhruv Surana & Mr. Nipun Katyal, Advocates for
R-1.**

Mr. Jitendra Lohia, Advocate for IRP (R-2).

ORDER

03.03.2020: At request of Mr. Abhijeet Sinha, the Learned Counsel appearing for the Appellant for settling the claim of Respondent No. 1, the matter is adjourned to **12th March, 2020.**

Interim Order passed earlier will continue till then.

**[Justice Venugopal M.]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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